

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 292 of 2015**

**Dated: 7<sup>th</sup> January, 2016**

**In the matter of :**

**Power Grid Corporation of India Ltd.**

**.... Appellant(s)**

**Versus**

**Karnataka Power Transmission Corporation Ltd. &Ors.**

**.... Respondent(s)**

**ORDER**

Court has not assembled today.

Matter is posted for hearing on **10<sup>th</sup> February, 2016.**

**Court Master**